Budget for MPF in States

1187. SHRI DEREK O'BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the State-wise budget details of the Modernization of Police Force (MPF) in the previous three years and its status of implementation;
- (b) the State-wise status of implementation of the Crime and Criminal Tracking Network and Systems (CCTNS); and
- (c) whether Government is taking any step to enhance district cyber security cells, if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) The State-wise budget details of the Modernization of Police Force (MPF) in the previous three years and current financial year are given in the Statement (See below).

- (b) 14284 Police stations out of a total 15398 police stations in the country are connected to the Crime and Criminal Tracking Network System (CCTNS). Majority of these police stations are filing FIRs in this system. Additionally, out of the 5.20 crore crime records of the past ten year period, 3.87 crore records have been entered into the CCTNS database. Presently, 35 States/UTs have functional State Data Centres that are sending data to the National Data Centre. 33 States/UTs have established State Portals which are providing various services to citizens.
- (c) For enhancing standards of Cyber Security in country, Ministry of Electronics and Information Technology (Meity) had engaged Data Security Council of India (DSCI) for creating Cyber Crime Awareness amongst Law Enforcement Agencies through workshops in different cities. As part of Cyber Crime Awareness and capacity building in cyber crime investigation, MeitY has setup Cyber Forensics Training Labs at police headquarters in (i) all North-eastern States and Uttarakhand in State capitals in collaboration with Centre for Development of Advanced Computing (CDAC), (ii) Mumbai, Pune, Bangalore and Kolkata with the help of DSCI for creating Cyber Crime Awareness and Cyber Forensics Training for Law enforcement Agencies (police) and judiciary (including judges, judicial officers and public prosecutors) and (iii) Hi-tech cyber crime investigation and forensic training lab at CBI academy, Ghaziabad. MeitY has also setup a Cyber Lab at National Law School of India

University (NLSIU) Bangalore for training of law enforcement agencies' personnel and Judiciary for creating Cyber Crime Awareness and Cyber Forensic Training. Government of India also provides financial assistance to States for strengthening their cyber facilities, including at district level under the Modernization of Police Forces Scheme as per the prioritised by States in their State Action Plans.

Statement

Details of Allocation, Released and Utilization of funds to various State
Governments under MPF Scheme during 2014-15 to 2016-17
and the current year 2017-18.

Name of Stat	2014-15			2015-16			2016-17		Current year 2017-18
	Allocation ₹ in Crore	Released ₹ in Crore	Utilized ₹ in Crore	Allocation ₹ in Crore	Released ₹ in Crore	Utilized ₹ in Crore	Allocation ₹ in Crore	Released ₹ in Crore	Allocation ₹ in Crore
1	2	3	4	5	6	7	8	9	10
Andhra Pradesh	102.81	54.17	29.87	22.68	32.56	11.26	22.68	41.1	29.87
Arunachal Pradesh	9.62	9.69	9.14	3.64	3.05	0.00	3.64	2.69	4.79
Assam	64.70	43.29	3.06	24.47	3.29	0.00	24.47	4.68	32.23
Bihar	67.70	49.08	3.20	25.62	26.57	0.00	25.62	19.15	33.73
Chhattisgarh	23.82	37.36	33.88	9.01	14.24	7.71	9.01	1.73	11.87
Goa	2.51	1.86	1.07	0.95	0.13	0.00	0.95	0.18	1.25
Gujarat	62.69	72.65	72.65	23.72	23.75	20.56	23.72	43.22	31.24
Haryana	28.13	28.25	28.25	10.64	14.74	11.95	10.64	19.29	14.01
Himachal Pradesh	8.59	5.75	5.75	3.25	0.44	0.00	4.88	5.58	4.28
Jammu and Kashmir	97.79	105.17	104.86	37.00	35.88	18.45	37.00	34.54	48.73
Jharkhand	22.56	34.52	33.03	8.54	22.44	11.31	8.54	1.64	11.24
Karnataka	94.03	103.65	103.65	35.58	39.45	23.31	35.58	72.04	46.85
Kerala	39.50	42	39.78	14.94	2.01	0.00	14.94	11.09	19.68
Madhya Pradesh	66.45	58.18	30.62	25.14	26.8	0.00	25.14	21.86	33.11

Dispute regarding distribution of properties between Uttarakhand and Uttar Pradesh

†1188. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether disputes regarding distribution of properties between Uttarakhand and Uttar Pradesh have been resolved;

[•] Utilization Certificates for 2016-17 and 2017-18 are not due.

[•] Releases to various States are subject to proper utilization and performance.

[•] Release shown against the States include contingency, MCP, Supplementary and better performance incentive funds.

[†]Original notice of the question was received in Hindi.